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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 17.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 126/BB/ 2017	-	Admission	Rule-6 of IB	K.S. Hiremath Vs Virtual Logic Systems Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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K. DUSHYANTHA  
KUMAR  
9341223937  
Auth. Rep. of  
SOUTHERN INSOLVENCY  
PROFESSIONALS LLP

Petitioner  
Operational Creditor.




**ORDER**

Matter is listed today for admission. No representation for Petitioner.  
Registry raised some objections. Petitioner to comply the same. List it on  
24/11/2017.



**Member (T)**



**Member (J)**